

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.Ms.MeeraSwarup,Tech.Mer

CORAM- PRESIDING OFFICER/JUDICIAL MEMBER/TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :09/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURT CODE- MENTION0905-AT 11.00A.M.

793-ADMISSION-COURT CODE-LANDMARCLODR-11.05 AM

1	SEBI Appeal	201/2022	LANDMARC LEISURE CORPORATION LTD. Vs. SEBI	LexVox Advocates Chambers,
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794-ADMISSION-COURT CODE-PRIMECIS-11.07 AM

2	SEBI Appeal	202/2022	PRIME PLANTATIONS PRIVATE LTD and Ors. Vs. SEBI	LexVox Advocates Chambers,
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123-ADMDISPOSAL-COURT CODE-OPENINTEREST-11.10AM

3	SEBI Appeal	71/2020	CD Commo Search Pvt. Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	Joby Mathew,Adv. i/b Joby Mathew and Associates
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Sub Matter : Misc. Application/0000074/2020
Sub Matter : Misc. Application/0000247/2022

Misc. Application	74/2020	CD Commo Search Pvt. Ltd.-STAY APPLICATION Vs. National Commodity and Derivative Exchange Ltd.	i/b. Joby Mathew and Associates i/b. The Law Point
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(Main Matter Number :SEBI Appeal/0000071/2020)

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	104/2020	Anand Rathi Commodities Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	Saurabh Bacchawat,Adv. i/b Harsh Kesaria, Advocate Anubhav Ghosh,Adv. i/b The Law Point
	Misc. Application	122/2020	Sushil Global Commodities Pvt. Ltd.-STAY APPLICATION Vs. National Commodity and Derivatives Exchange Ltd.	i/b R. V. Legal i/b The Law Point
(Main Matter Number :SEBI Appeal/0000125/2020)				
8	SEBI Appeal	125/2020	Sushil Global Commodities Pvt. Ltd. Vs. National Commodity and Derivatives Exchange Ltd.	i/b R. V. Legal i/b The Law Point
Sub Matter :		Misc. Application/0000122/2020		
	SEBI Appeal	173/2020	Pumarth Commodities Pvt. Ltd Vs. National Commodity and Derivatives Exchange Ltd.	
	SEBI Appeal	182/2020 (/0000)	Arihant Futures and Commodities Limited Vs. National Commodity and Derivatives Exchange Ltd.	Ashok Singh, Advocate,
	SEBI Appeal	15/2021 (/0000)	SSJ Commodities Pvt. Ltd Vs. NCDEX	Mr.Kamal Agrawal
	SEBI Appeal	495/2021	NIKHIL COMMODITY AND DERIVATIVES PVT. LTD. Vs. NATIONAL COMMODITY AND DERIVATIVES EXCHANGE LIMITE	Mr.Ashok Singh, Advocate

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CIVIL CAUSE LIST OF DATE :09/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	247/2022	NCDX-APP FOR FILING MODIFIED AFF IN REPLY Vs. CD Commo Search Pvt. Ltd.	The Law Point Joby Mathew and Associates

(Main Matter Number :SEBI Appeal/0000071/2020)

495-DISP-COURTCODE-APPLICATIONREJECTION-AT-11.12AM

4	IRDA-MISCAAPPLICATION	10/2021	DEALMONEY INSURANCE BROKING PRIVATE LIMITED-Delay Vs. IRDA	Aagam Doshi and Co
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(Main Matter Number :IRDA Appeal/0000008/2021)

IRDA Appeal	8/2021	DEALMONEY INSURANCE BROKING PRIVATE LIMITED Vs. IRDA	Aagam Doshi and Co
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Sub Matter : IRDA-MISCAAPPLICATION/0000010/2021

49-ADMDISPOSAL-COURTCODE-BUYBACK-AT11.14 AM

5	SEBI Appeal	420/2021	VEDANTA LIMITED AND OTHERS Vs. SEBI	SOMASEKHAR S., ADVOCATE-I/BRISHAB HSHARMA,
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Sub Matter(Disposed) : Misc. Application/0000708/2021

Misc. Application	810/2021	NEERJA SHARMA- EXEMPTION APPLICATION Vs. SEBI	REGSTREET LAW ADVISORS
SEBI Appeal	486/2021	Neerja Sharma Vs. SEBI	REGSTREET LAW ADVISORS

548-DISPOSAL-COURTCODE-BLUEBIRDWTM- AT 11.16AM

6	SEBI Appeal	613/2021	JAYANT V. KOLAPKAR AND CO Vs. SEBI	Mr. Kushil Shah, Advocate
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Sub Matter(Disposed) : Misc. Application/0000950/2021

Sub Matter : Misc. Application/0001358/2021

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CIVIL CAUSE LIST OF DATE :09/05/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates	
	Misc. Application	1358/2021	SEBI - APPLICANT- DELAY IN FILING REPLY Vs. JAYANT KOLAPKAR	KHARE ASSOCIATES Zerick, ADVOCATE	LEGAL Dastur,

(Main Matter Number :SEBI Appeal/0000613/2021)

48-DISPOSAL-CODE-FINANCIALSTATEMENTS-AT11.18AM

7	SEBI Appeal	688/2021	Neha Nilesh Patil Vs. SEBI	Dr. S.K.Jain, PCS
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671-DISPOSAL- CODE-SHORTFALLCLIENTFUNDS-AT11.20AM

8	SEBI Appeal	17/2022	ISS ENTERPRISE LIMITED Vs. NSEIL	Shah AND Ramaiya, Chartered Accountants
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